

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113
(IB)-379(ND)2020

IN THE MATTER OF:

Rambaran Singh Apex Pvt. Ltd.	...	Applicant
Vs.		
Harji Engineering Works Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 30.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Himanshu Mahajan, Adv.
For the Respondent :

ORDER

Learned Counsels for both the sides state that in compliance of the order dated 15.04.2021, written submissions are filed but the same have not come on the e-portal of the Tribunal.

List for hearing on 17.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH